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after filling in a water bath to detect leakage, if any. Subsequently, a soap solution is applied to the neck of the cylinder and the top of the valve for further check against leakage. The cyliders are then covered with a plastic cap for protection of the valve to

prevent damage to the valve and consequent leakage during transportation and handling. The dealers are under instructions to weigh each cylinded before delivery so that the leaking cylinders are not delivered to the customers.

Amendment of Industries Development and Regulation Act

•199. SHRI S. W. DHABE: SHRI ASHWANI KUMAR:

Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state:

- (a) whether there its any proposal to amend the Industries Development and Regulation Act, 1961 in the light of the experience gained so far on the working of this Act ane! the difficulties experienced therein in its implementation; and
- (b) if so, what are the details thereof?
 THE MINISTER OF STATE IN THE
 MINISTRY OF INDUSTRY AND
 COMPANY AFFAIRS (SHRI ARIF MOHD.
 KHAN): (a) and (b) Proposals to amend the
 Industrie; (Development and Regulation) Act,
 1951 are being conceptualised and so no
 details can be indicated at this stage.

* {Transferred to the llth May, 1985].

Non-availability of petrol at Chander Chauhan Service gitation, Delhi 1172. SHR1 PRITHIBI MAJHI: Will the Minister of PETROLEUM be plea sed to state:

- (a) whether it is a fact that pet rol is not being sold at M/s. Chan der Chauhan Service Station, Andhe ri* Mor, Mehrauli-Gaurgaon Road, Delhi, for the past many months; and
 - (b) if so, what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA): (a) Yes, Sir

(b) The dealership of M/s. Chandra Chauhan Service Station was termi nated on January 10, 1983 on grounds of adulteration and other malpractices. • Action has already been initiated to commission a new dealership in its place.

Booking orders for two-wheeler scooters

1173. SHRI DHULESHWAR MEE NA: Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state:

- (a) the total amount collected by M/s. Andhra Pradesh Scooters Limited and Lohia Machines Limited, Kanpur, by way of deposit money for booking orders at the rate of Rs. 500/- per scooter;
- (b) the number of applicants on the waiting lists maintained by both the Companies as on 1st April, 1985 and how many years would they take to clear the pending orders; and